GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2695 ANSWERED ON:04.12.2009 CORRUPTION IN IT DEPARTMENT Alagiri Shri S.

Will the Minister of FINANCE be pleased to state:

- (a) whether reports relating to alleged corruption in Income Tax Department have come to Government notice in regard to settlement of refund claims;
- (b) if so, the details thereof for the last three years and Government's response thereto; and
- (c) the corrective action proposed to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) Yes please.
- (b) CCIT. Jaipur; F.Y. 2006-07-1 F.Y. 2007-08-2 F.Y. 2008-09-Nil

ССІТ, Ahmedabad: F.Y. 2006-07-1 F.Y. 2007-08-Nil F.Y. 2008-09-2

CCIT, Chandigarh: F.Y. 2006-07-1 F.Y. 2007-08-Nil F.Y. 2008-09-Nil

- (c) Departmental proceedings have been started in these cases and also,
- (i) There is mechanism of preventive vigilance in existence for monitoring and supervising of timely issue of refunds.
- (ii) The returns are now processed on-line and refunds are also issued through ECS on the request of the assesses.
- (iii) At selected stations. Refund Banker Scheme has been introduced in which refunds are issued by the State Bank of India directly to the tax payers.